

SHRI LAKSHMANA MAHA-
PATRO:
SHRI LOKANATH MISRA:
SHRI BRAHMANANDA
PANDA:

Will the Minister of PARLIAMEN-
TARY AFFAIRS AND LABOUR be
pleased to state:

(a) whether Government's attention
has been drawn to the news item
which appeared in the "Indian Ex-
press" of the 8th June, 1977 under
the caption "P.F. Organisation kind
to Congress friends" alleging irregu-
larities in the Central Provident
Fund Organisation; and

(b) if so, what action Government
have taken in the matter?

THE MINISTER OF STATE IN
THE MINISTRY OF LABOUR AND
PARLIAMENTARY AFFAIRS (DR.
RAM KRIPAL SINHA): (a) Yes, Sir.

(b) The Shah Commission of In-
quiry has called for a report which
has been submitted to them.

**Shortage of medicines etc., in ESCI
Dispensary at Sonapat**

*679. SHRI SUJAN SINGH: Will
the Minister of PARLIAMENTARY
AFFAIRS AND LABOUR be pleased
to state:

(a) whether it is a fact that there
is shortage of medical staff, medical
equipments and medicines in the ESCI
Dispensary at Sonapat in Haryana;
and

(b) if so, what remedial steps Gov-
ernment are taking in the matter?

THE MINISTER OF STATE IN
THE MINISTRY OF LABOUR AND
PARLIAMENTARY AFFAIRS (DR.
RAM KRIPAL SINHA): (a) The Em-
ployees State Insurance Corporation
have reported that they have been
informed by the Government of Har-
yana, who are responsible under the

Employees' State Insurance Act for
the provision of medical care in that
State, that there is no shortage of
staff, equipments, or medicines.

(b) Does not arise.

**Strike by the workers of the Hindus-
tan Aluminium Corporation**

*680. SHRI LAKSHMANA MAHA-
PATRO:
SHRI SANAT KUMAR
RAHA:
SHRI S. KUMARAN:

Will the Minister of PARLIAMEN-
TARY AFFAIRS AND LABOUR be
pleased to state:

(a) whether it is a fact that about
7000 workers of the Hindustan Alu-
minium Corporation have served no-
tice for an indefinite strike from De-
cember 13, 1977:

(b) whether it is a fact that the
workers of the said Corporation have
been agitating for a long time to press
their demands:

(c) if so, what are the details of
their demands;

(d) whether the Central Govern-
ment have taken or propose to take
any steps to settle the dispute; and

(e) if so, what are the details
thereof?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): (a) to
(e) The matter falls essentially in
the State sphere. According to
available information, the Hindalco
Pragathisheel Mazdoor Sabha, had
served a notice on 26th November,
1977 intimating their intention to go
on an indefinite strike from Decem-
ber 13, 1977 in support of the work-
ers' demands relating to reinstatement
of dismissed/suspended workmen,
higher bonus, revision of pay scales,
etc. The strike notice has been with-
drawn following intervention by the
State Labour Minister.